

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 202/2022

**IN THE MATTER OF:**

I.M. Goswami & Anr

... Applicant

VERSUS

Govt. of NCT of Delhi

.... Respondents

**NDOH-13.03.2023**

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Filed by:

New Delhi:

Dated: 01.03.2023

  
Delhi Pollution Control Committee

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**IN THE MATTER OF:**

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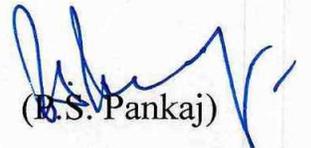
.... Respondents

**STATUS REPORT ON BEHALF OF DELHI POLLUTION CONTROL  
COMMITTEE IN COMPLIANCE TO THE ORDER DATED  
06.12.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 21.04.2022 and was pleased to constitute a joint committee of DPCC and Deputy Commissioner (West) to verify the factual position, against "Cloud 9 Group of Maternity Hospital, Punjabi Bagh" for installation and operation of industrial DG Sets.
2. That this Hon'ble Tribunal considered the report of DPCC dated 19.09.2022 on 11.10.2022. and pleased to direct Government of NCT of Delhi, DPCC, Commissioner- Municipal Corporation of Delhi, Deputy Commissioner (West) and Project Proponent, to file their reply/response.
3. That in compliance with the order dated 11.10.2022, DPCC filed a response on 01.12.2022, which is available on the records of this Hon'ble Tribunal.
4. That, this Hon'ble Tribunal took up the matter on 06.12.2022, and was pleased to issue notice to respondent no. 5-project proponent once again to be served by the DPCC.

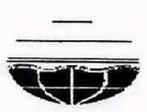
5. That in compliance to the order dated 06.12.2022 passed by this Hon'ble Tribunal. DPCC issued letter dated 13.01.2023 alongwith notice, complaint, affidavit filed by DPCC and order dated 06.12.2022 to project proponent, which was received by the project proponent on 17.01.2023 at 15.47. Further, this letter was also delivered through special messenger on 13.01.2023 itself. This letter was received by Dr. Amit Chhabra (9816073746), business head of the project proponent. Copy of the letter dated 13.01.2023 indicating receiving therein as well as speed post tracking report are enclosed herewith as **ANNEXURE-1 (Colly)**.
6. The present status report may kindly be taken on record.



(R.S. Pankaj)

Sr. Environmental Engineer

By Speed Post/By hand

	<b>DELHI POLLUTION CONTROL COMMITTEE</b> <b>GOVERNMENT OF NCT OF DELHI</b> <b>4<sup>th</sup> and 5<sup>th</sup> FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-</b> <b>110006</b> <b>visit us at : <a href="http://dpcc.delhigovt.nic.in">http://dpcc.delhigovt.nic.in</a></b>
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F.No.DPCC/WMC/NGT/O.A-202/2022/27045

Dated: 13/01/2023

To,

Annexure-1 (colly)

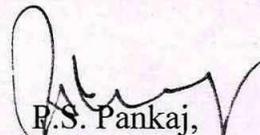
Cloud 9 Group of maternity Hospitals,  
 (Project Proponent),  
 80/1, Northwest Avenue Road,  
 Near Pal Mohan Apartments,  
 Next to Club road Apartments  
 Punjabi Bagh, New Delhi-110026,

**Subject: Compliance to Hon'ble NGT order dated 06.12.2022.**

Sir,

In compliance to Hon'ble NGT order dated 06.12.2022 in the matter of I.M Goswami & ANR vs Govt. of NCT of Delhi & Ors., please find enclosed herewith notice along with compliant, affidavit filed by DPCC & Hon'ble NGT order dated 06.12.2022 to be served upon you for necessary action at your end please.

Yours Sincerely,

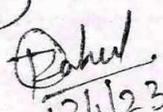
  
 F.S. Pankaj,  
 SEE, WMC-I

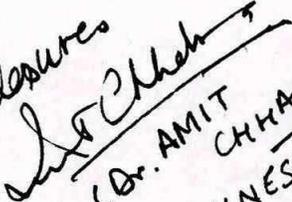
Enclosure:

1. Copy of Notice issued by Hon'ble NGT,
2. Copy of compliant
3. Copy of affidavit filed by DPCC
4. Copy of Hon'ble NGT order dated 06.12.2022.

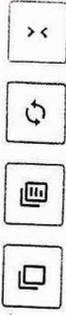
Served by me on 13.01.2023

Name - Rahul, (MTS)

  
 13/1/23

Received  
 along with  
 enclosures  
  
 (Dr. AMIT CHHABRA)  
 BUSINESS HEAD  
 98160-73746

9/1



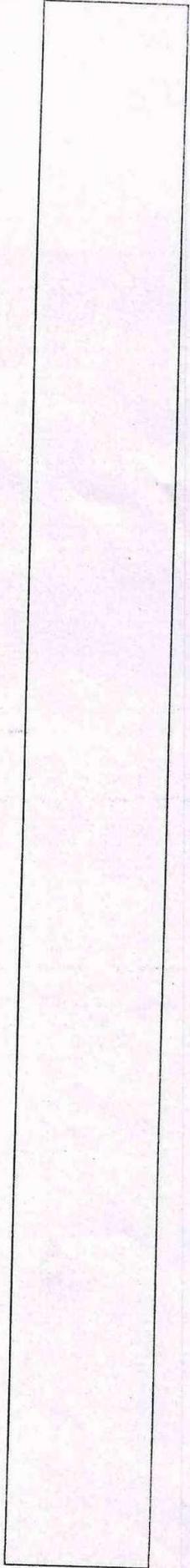
✓ (<http://help.17track.net/hc/en-us/articles/228084227#40>) ED69165048610023-01-17 15:47 Punjabi Bagh S.O, Item Delivery  
Delivered (1 Day) firmed

### Delivered - Time of delivery : 2023-01-17

Your package was delivered successfully to the addressee.

India Post (<http://www.indiapost.gov.in/>) - India - No phone - Sync Time: 2023-01-18 17:37:58 (GMT+05:30)

- ◇ 2023-01-17 15:47 Punjabi Bagh S.O, Item Delivery Confirmed
- ◇ 2023-01-17 10:23 Punjabi Bagh S.O, Out for Delivery
- ◇ 2023-01-17 08:46 Punjabi Bagh S.O, Item Received
- ◇ 2023-01-17 05:28 New Delhi NSH, Item Dispatched
- ◇ 2023-01-17 02:17 New Delhi NSH, Item Bagged
- ◇ 2023-01-16 18:43 Delhi GPO BPC, Item Dispatched



34  
16504861N

Delhi Pollution Control Committee  
Department of Environment, Govt. of NCT of Delhi  
4th-6th Floor, ISBT Building, Kashmere Gate, Delhi-110005  
Dated :

Cloud 9 Group of maternity Hospitals,  
(Project Proponent),  
80/1, Northwest Avenue Road,  
Near Pal Mohan Apartments,  
Next to Club road Apartments  
Punjabi Bagh, New Delhi-110026.

*If Undelivered, Please return to :*



**Delhi Pollution Control Committee**  
Department of Environment, Govt. of NCT of Delhi  
4th-6th Floor, ISBT Building, Kashmere Gate, Delhi-110005